

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No.37 of 2013 &**  
**IA No. 55 of 2013**

**Dated: 17<sup>th</sup> July, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**GMR Energy Ltd. ... Appellant(s)**  
**Versus**

**Karnataka Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s): Mr. C.S. Vaidyanathan  
Mr. Gopal Jain  
Mr. Alok Shankar

Counsel for the Respondent(s): -

**ORDER**

We have heard the learned counsel for the Appellant for some time.

The learned counsel for the Respondent is absent.

Post the matter for further hearing on **14.08.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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